

**GOVERNMENT OF JAMMU AND KASHMIR  
GENERAL ADMINISTRATION DEPARTMENT  
Civil Secretariat, Jammu.**

**Notification  
Jammu, the 8<sup>th</sup> of May, 2020**

**S.O. 154** .- In exercise of powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that the cadre strength of Chauffeurs/Drivers in Raj Bhawan in terms of notification SRO-297 dated 06.07.2018, shall be as under:-

S. No.	Category	Sanctioned strength
1.	<b>Chauffeur Rs. 19900-63200 (Level 6B)</b>	<b>3</b>
2.	<b>Driver Grade-I Rs. 25500-81100 (Level 4)</b>	<b>4</b>
3.	<b>Driver Grade-II Rs. 19900-63200 (Level 2)</b>	<b>5</b>
	<b>Total</b>	<b>12</b>

**By Order of the Lieutenant Governor.**

  
(Rohit Sharma)KAS  
**Additional Secretary to the Government**

Dated 08.05.2020

No. GAD(Adm)124/2010-V

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal.
12. Director General, J&K Institute of Management & Public Administration & Rural Development.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. All Heads of the Departments/Managing Directors/Secretary, J&K Advisory Boards.
16. Secretary, J&K Public Service Commission/SSB/BoPEE.
17. Director Estates, J&K.
18. Director, Archives, Archeology & Museums.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Advisor(S)/(F)/(B) & (BK) to the Lieutenant Governor.
23. Private Secretary to Secretary to the Government, GAD.
24. Stock file/Website, GAD.